

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1018
TO BE ANSWERED ON 28TH JULY, 2023**

SPAM CALLS FROM UNKNOWN INTERNATIONAL NUMBERS

1018 SHRI NARAYANA KORAGAPPA:

Will the Minister of Communications be pleased to state:

- (a) whether Government is aware that mobile users are getting missed WhatsApp calls from international numbers, particularly those who have registered themselves as business accounts;
- (b) whether Government is also aware that such calls are from fraudsters who are cheating people, in the name of earning through work-from-home;
- (c) whether Government has sent notice to WhatsApp to stop such spam calls; and
- (d) if so, the details thereof and the action taken by WhatsApp?

**ANSWER
MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) To curb Unsolicited Commercial Communications (UCC) using Telecom resources provided by Telecom licensees, Telecom Regulatory Authority of India (TRAI) issued Telecom Commercial Communication Customers Preference Regulation, 2018 (TCCCPR-2018). TRAI held meetings with Social Media platforms including WhatsApp for taking necessary steps to curb UCC through these platforms through collaborative approach.
